

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.85/(MAH)/2012
CA No.

CORAM:

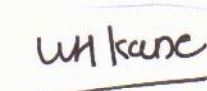

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

NAME OF THE PARTIES: M/s. Jayanand Salgaokar

V/s.
M/s. Sumangal Press Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|-------------|---|
| 1 | Manvendra Kane i/b w-s Kane & Co. for Respondents | Advocate |  |
| 1 | Eeshank Oza VATIN SHAH. for Petitioner. | Adv. |  |

Order

C.P. No. 85/397-398/CLB/MAH/2012

1. Both the sides are duly represented by the respective Ld. Counsels.
2. At the out-set it is informed that already an order has been passed on 29.09.2014 by the Hon'ble Bombay High Court and considering the past litigation some more time is required for proper representation of the matter; hence adjournment is sought; which is granted.

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3. C.P. is directed to be listed for hearing on 05.10.2016. The next date of hearing is pronounced, as also duly noted by both the parties.

sd/-

Dated: 24.08.2016

Shri M.K. Shrawat
Member (Judicial)